

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 1**

ITEM No 137  
IA/644(AHM)2021  
in  
CP(IB) 759 of 2019

**Order under Section 9 IBC**

**IN THE MATTER OF:**

Zielem Industries Pvt Ltd  
V/s  
Sintex-BAPL Ltd

.....Applicant

.....Respondent

**Order delivered on ..02/11/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENTS:**

Mr. Rashesh Sanjanwala, Sr. Advocate, along with Advocate Mr.Aditya Gupta for Applicant.

Mr. Jaimin Dave, Advocate, for Respondent No.1

Mr. Raheel Patel, Advocate, i/b Nanavati Associates, Advocate, for IRP/Respondent No.5

**ORDER**


IA/644(AHM) 2021 is filed by RBL Bank. Ld. Counsel for State Bank of India (SBI) appears. He makes statement that SBI will not adjust any amount, it is recorded.

We direct SBI to file reply. We also direct IRP to file reply within two weeks by giving copy to the other side.

Matter stands adjourned to 14.12.2021



(AJAI DAS MEHROTRA )  
MEMBER (TECHNICAL)



(MADAN B GOSAVI)  
MEMBER (JUDICIAL)